

Drainage V G Project Despatch No 398

Mahanagar Palika Vadodara 13/05/24

Vadodara Municipal Corporation

P B X No 2433116-2433118

Khanderao Market Building, Rajmahal Road

2433388 – 2433366

Vadodara 390209

Fax No (0265-2433060)

Subject : Report regarding the order passed in Original Application No 82/2024 (WZ) (earlier original Application NO 90/2024)

Dt 22-04-2024 before the Honorable National Green Tribunal (West Zone)

Petitioner : Joseph D Cristian and 3 others v/s State of Gujarat and others

## :: REPORT ::

Under the order passed by the Honorable National Green Tribunal Western Zone Bench, Pune in OA-82/2024 order date 22-04-2024 for checking the correctness of the written application of the applicant and for the verification of all the process done till now the Vadodara Mahanagar Palika has by its order No 15 Dt 01/05/2024 formed a committee as follows :

- |                        |   |         |
|------------------------|---|---------|
| 1. Shri Rajesh Shimpi  | H. Addi. City Engineer (Drainage Project) | Chaiman |
| 2. Shri Jitesh Trivedi | Town Development Officer                  | Member  |
| 3. Shri Rajesh Chauhan | Executive Engineer (Drainage Project)     | Member  |
| 4. Shri Dharmik Dave   | Executive Engineer ( North Zone)          | Member  |
| 5. Shri Kashyap Shah   | H. Solid Waste Manager                    | Member  |

The above committee has visited the site of the Bhuki kaas from Chhani Talav to Vishwamitri River a distance of 8.720 Kms. This kaas is passing through Vadodara City from Chhani, Nizampura, Fatehgunj and M S University area and is meeting the Vishwamitri River at Sayajigunj Kalaghoda. Regarding the Bhukhi kaas the main submissions of the applicants have been made in that it is mentioned domestic waste water, solid waste dumping, building construction, channel covered by concrete slab and at many places due to the encroachments by the society / flats the vegetation on the river banks is affected and there is obstruction in the asthetic and environment of the said kass

In the said matter the committee formed had visited the site and the work which is done by the Vadodara Mahanagar Palika in connection with the Bhukhi Kass and the works which is being done the following details are given.

Bhukhi kaas starts from Channi Talav. In the said talav only the rain water is stored. From the talav drainage is not coming to the bhukhi kaas. The drainage water was in the earlier years going into the Bhukhi kaas to stop that new pumping station and for treatment in the sewage treatment plant various works have been completed and in which at Chhani 50 MLD capacity as per the norms of the NGT new STP was started in the year 2021-22 alongwith that in this area three pumping stations : Sama Old, Sama New and Shastri Bridge have been upgraded and pressure line has been installed upto Chhani STP. The work of this project has been completed at the cost of Rs 88.86 Crores. In addition it is informed that from Shastri Bridge pumping to Nava Yard Road at the cost of Rs 12.33 Crore from Polytechinc to Shastri Bridge Pumping at the cost of Rs 2.29 crore and from Vadodara Central ST depot to Shastri Bridge Pumping also new drainage line work has been completed. Due to that the domestic water going into the Bhukhi kaas has been diverted through the pumping station to the Chhani STP for treatment. Due to this work approximately 20-25 MLD Sewage going into the bhukhi kass has been diverted to the new 50 MLD STP and treatment can be given has been stopped from going into the bhukhi kaas. At present from some pockets the sewage going into the bhukhi kass they are by temporary pumps of 45 HP are diverted to the Shastri Bridge pumping station. So the water going from the small pockets is also stopped. And to stop it completely at Sardarnagar Navayard at the cost of Rs 7.70 Crores new drainage line laying work is no progress. Which shall be completed till December 2024, Thus, the Vadodara Mahanagar Palika has been taking up works in the area surrounding the Bhukhi kaas in stages.

During the site visit of the Committee members it has been found that on the kaas at present there are no illegal encroachments of society / flats. Which is verified. This Bhukhi kass is passing from the developed residential and commercial areas of the city and also from the main roads so that there is no damage to the life- property of the citizens at the necessary places covered channels have been made whereas in other places the bhukhi kaas is kept open. Around the Bhukhi kass no trees of any type have been cut and around it at many places there are trees existing. Alongwith it is informed that in the Bhukhi kass at no place debris have been thrown. Also every year before the monsoon the cleaning of this kaas is done so that the rain water clogging and flood situation does not arise. So that debris are not thrown in the kaas throwing of debris is banned and boards to show that are put and fencing is also done and anyone throwing debris is penalised. Also it is informed that if any debris are thrown then it is immediately removed.

Regarding the submissions about decrease in the recreational places it is informed that, near the Bhukhi kaas in the granted T P 12 Scheme Dr. Deendayal Upadhyay Garden has been made. Also near the Bhukhi Kaas in

the Kala Ghoda Area Sayaji Garden is situated that means there is no decrease in the recreational places.

Thus, as per all the above details it is summarised that, the various works of diverting domestic water have been completed and are being done. At present at debris are not thrown at any places in the bhukhi kaas and to stop it at many places fencing has been done. Also boards have been put up. There are no illegal encroachments and precautions have been taken that there are no encroachments in the future. Also every year before the monsoon this kaas is cleaned alongwith all the rainwater kaas within the limits of the Vadodara Mahanagar Palika. With the intention that the life and property of the local citizens is not damaged at the necessary places the channels are covered and at other places the kaas is kept open. Around the kaas trees are not cut and the plantations have been maintained. And the recreational places are also maintained.

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Municipal Commissioner

Vadodara Mahanagar Palika

#### Attachments

- 1 The order of formation of the committee as follows order No 15 Dt 01/05/2024 of the Vadodara Mahanagar Palika
- 2 Photographs

VADODARA MAHANAGAR PALIKA

COMMISSIONER OFFICE

General Administration Department

Order No 15/24-25

Dt 01/05/2024

Despatch No 17/ Dt 01/05/2024

Preamble

Read

1. The National Green Tribunal Western Zone Bench, Pune OA No 82/2024 /WZ/ order date 22/04/2024
2. Application filed by Shri Joseph D Cristian and other before the National Green Tribunal, New Delhi Dt 22-08-2023

In Vadodara City from Chhani Talav to Sayajigunj passing from the University and entering in the Vishwamitri River near Sayajigunj Kalaghoda in the Bhukhi kass there is obstruction by construction in the flow of the rain water regarding that the application in above NO 2 is and the Photographs attached with Annexure A to J the written submission was made by Shri Joseph D Cristian and others before the National Green Tribunal New Delhi

The National Green Tribunal New Delhi had registered the written application of Shri Joseph D Cristian and others at OA No -90-2024. The area of the application filed by the applicant was under the Western Zone it was transferred to the National Green Tribunal Western Zone Bench Pune. The National Green Tribunal Western Zone Bench Pune had registered the written application of the applicant at OA No 82/2024 (WZ)

The National Green Tribunal Western Zone Bench Pune by its order in OA no 82/2024 (WZ) with regards to the written submissions of the application in its order Dt 22/04/2024 in its Para 5 mentioned as below

“In the meantime we deem it appropriate to call for a report from the Commissioner Vadodara Municipal Corporation State of Gujarat with respect to the truthfulness of this complaint made to us and whether any action has been taken at their end in the matter till now, which shall be got verified after sending a responsible Officer to visit the spot”

With regards to the order passed by the National Green Tribunal Western Zone Bench Pune to verify the truthfulness of the written submission of the applicant and to check the details of the work done till today regarding the matter the following committee is formed

- |                        |  |         |
|------------------------|--|---------|
| 1. Shri Rajesh Shimpi  | H. Addi. City Engineer (Drainage Project | Chaiman |
| 2. Shri Jitesh Trivedi | Town Development Officer                 | Member  |
| 3. Shri Rajesh Chauhan | Executive Engineer (Drainage Project)    | Member  |
| 4. Shri Dharmik Dave   | Executive Engineer ( North Zone)         | Member  |
| 5. Shri Kashyap Shah   | H. Solid Waste Manager                   | Member  |

The said committee shall with reference to the written submission of the applicant as per the order of The National Green Tribubal Western Zone Pune shall physically visit the spot and submit the detailed report within 7 days

By the grant of the Hon Muinicipal Commissioner on the Note

H. J Prajapati

Dy Muni Commissioner

Mahanagar Palika Vadodara

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For information and implementation

Seal 601 2/5/24

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Administrative officer

Mahanagar Palika

Vadodara